

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 111/97

WEDNESDAY THIS THE 22ND DAY OF JANUARY 1997

C O R A M:

HON'BLE MR. A. M. SIVADAS, JUDICIAL MEMBER

G. Sasidharan S/o K. Gopalakrishnan
Extra Departmental Mail Carrier Cum Extra
Departmental Delivery Agent, Ummannoor Post Office
Quilon District residing at
Mukuluvila Nirappil Veedu, Ummannor (Via)
Valako, Kottarakkara. ..Applicant

By Advocate Mr. M.S. Radhakrishnan Nair

Vs.

1. Union of India represented by its Secretary
Ministry of Communications, New Delhi.
2. The Senior Superintendent of Post Offices,
Kollam Division, Kollam.
3. The Sub Divisional Inspector of Post Offices,
Kottarakkara.
4. The Employment Officer,
Town Employment Office,
Kottarakkara. ..Respondents

By Advocate Mr. KS Bahuleyan for SCGSC

Advocate Mr. C.A. Joy, GP for R-4

The application having been heard on 22.1.97, the
Tribunal on the same day delivered the following:

O R D E R

Learned counsel for the applicant submits that the
Original Application is not pressed. Hence, the Application
is dismissed. No costs.

Dated the 22nd January, 1997.



A. M. SIVADAS
JUDICIAL MEMBER

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